

DIVISION BENCH

O-108

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/860(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06thJANUARY, 2021, 10:30 A.M

Name of the Company	DAROLIA AGENCIES PRIVATE LIMITED Vs. NIGOLICE TRADING PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Ms. Aparajita Rao, Advocate] For the Financial Creditor
2. Mr. S Tibrewal, Advocate]
3. Ms. Pallavi Gandhi]

ORDER

1. Ms. Aparajita Rao along with Ms. Pallavi Gandhi and Mr. S. Tibrewal, Ld. Counsel for the Financial Creditor is present. No representation on behalf of the Corporate Debtor.
2. Pleadings are complete in this matter.
3. Registry is directed to issue notice of hearing to the Corporate Debtor in this matter.
4. **List this matter for final hearing and disposal on 10.02.2021.**

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member(Judicial)